

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 177 of 2012

Dated : 13th August, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

BSES Rajdhani Power Ltd. ...Appellant(s)

Versus

Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Dudeja,

Counsel for the Respondent(s) : -

Appeal No. 178 of 2012

BSES Yamuna Power Ltd. ...Appellant(s)

Versus

Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Dudeja,

Counsel for the Respondent(s) : -

ORDER

At the request of the Learned counsel for both the parties, post the matter for hearing on **03.09.2013.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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